



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|--------------------|--|
| CP 104/16 | TP 56/17 | Hearing | 433(e)/ 433(f) | Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
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| 1. | M/s. Conscientia Law Associates K.V. Sampathkash S. Yasar Arifalli | Counsel for Respondent |  |
| 2. | Hari Prasad. M.S. M/s. Lakshmi Kumaran & India 9886223704. | Petitioner |  |

Counsel for petitioner is present. Counsel for respondents is present. Registry has raised objections over Form No.5 filed by the petitioner. Counsel for petitioner is directed to comply the objections. Petition copy is served on the counsel for respondent who requested time to file objections.

List it on 21.08.2017 as a last chance.


MEMBER (J)


MEMBER (T)